

**NOTIFICATION**

Sub:- Recruitment to the Post of 01 – Driver in the Judicial Department of Bidar Unit – reg.

Ref:-1. Hon'ble High Court of Karnataka Bangalore letter No. LCA II 54/2011, dated 01-10-2011, permitting to fill up of the post of Driver as sanctioned under Govt. Order No.G.O.No.LAW 186 LAC 2011, Bangalore, dated:21-09-2011.

2. This office note dated: 14/03/2017 and order passed thereon.

**Last date for receipt of application:**

**15-04-2017**

**Application should be addressed to:**

**THE PRL. DISTRICT & SESSIONS JUDGE, COURT  
COMPLEX BIDAR.**

APPLICATIONS in the prescribed form annexed herewith are invited from the candidates who are qualified on the last date fixed for receipt of applications for the post of Driver , in the Judicial Department of Bidar Unit.

The Candidates who is qualified under the Provisions of Karnataka Sub-Ordinate Courts (Ministerial and others posts) (Recruitment) Rules 1982 as amended by the rules 2007 read with General Recruitment Rules 1977 and other rules stipulated in that behalf shall be eligible for appointment to the posts noted below:-

**RESIDUAL PARENT CADRE-01 DRIVER.**

Sl. No.	Name of the Posts	Total No. of Vacancies	Reserved for	Classification.	
				Other	Total
01	Driver	<b>01</b>	General Merit.	01	01
			<b>Total</b>	<b>01</b>	<b>01</b>

**QUALIFICATION PRESCRIBED FOR THE POSTS:-**

**DRIVER:**

- a) Must have passed the S.S.L.C. Examination or equivalent qualification.
- b) Must be holding of current heavy vehicles driving licence.

**AGE LIMIT:**

- a) **On the last date fixed for the receipt of applications. The candidate must have attained the age of 18 years and should not exceed the age of 35 years.**

**SCALE OF PAY**

- a) Driver : 11600-21000/- and other allowances admissible.

**METHOD OF RECRUITMENT**

1. Selection of candidate shall be made in accordance with the provisions contemplated in the Karnataka Sub ordinate court (Ministerial and other post) (Recruitment) (Amendment) Rules, 2007 r/w KCS general recruitment Rules 1977 and other relevant Govt. Orders and rules amended from time to time.
2. Tests will be conducted for the post of Driver as per the Karnataka Sub ordinate court (Ministerial and other post) (Recruitment) (Amendment) Rules, 2007 r/w KCS general recruitment Rules 1977 and other relevant Govt. Orders and rules amended from time to time.
3. The Candidates will have to appear before **THE PRINCIPAL DISTRICT & SESSIONS JUDGE BIDAR** in the premises of District Court Bidar on their own costs as and when called for the said purpose.

**PROBATION:**

Candidate will be appointed on probation for a period of two years as per the provisions of K.C.S.(Probation) Rules, 1977 and during such period the candidate shall pass Kannada Language Examination and Departmental Examination as prescribed for the post under the provisions of K.C.S. (Kannada Language Examination) Rules, 1974

**GENERAL INSTRUCTIONS:**

- 1) Candidates should submit their Typed / Computerised applications (only in one set) in prescribed form affixing recent passport size photograph, along with the copies of Testimonials / Certificates duly attested by the candidate themselves in support of age, qualification and caste issued by the competent authority, so as to reach the undersigned either by post or in person on or before 15/04/2017 till 5.45 p.m. which is the last date fixed for the receipt of the applications. If, the last date happens to be a General Holiday, the next working day will be the last date for receipt of applications. The applications, which are incomplete and defective will and which are received after the last date will not considered and will be liable to be rejected.
- 2) The candidate should submit their applications super – scribing on envelope in Block Letters as “**APPLICATION FOR THE POST OF DRIVER**”. The applications received after due date will not be entertained and will liable to be rejected.

- 3) In – service candidates shall submit their applications through proper channel.
- 4) A self addressed envelope duly stamped with ₹ 10/- postal stamps should invariably be enclosed with the application, failing which the application will be rejected.
- 5) The candidate if called for interview should attend the same at their own expenses.
- 6) The candidates who attempt to obtain extraneous support for his/ her candidature shall not be eligible for selection.
- 7) Applications in the prescribed proforma should be filled in by the candidates in their own hand writing and must be accompanied by the following:
  - a) Copies of marks card attested by the candidates.
  - b) Copy of SSLC Marks card / Transfer Certificate in support of age proof and other documents attested by the candidates.
  - c) Three certificate of Good Character, one from the Principal of the College / Head Master or Institution which he / she had last attended and two from respectable person un connected with his / her testifying to his / her character.
  - d) One pass port size photo of candidate shall be affixed on the application form with self attestation.
  - e) Citizenship certificate (where the candidate is not a citizen of India by birth) issued by the DC/ District Magistrate of the District in which the candidate is residing.

If any candidate does not get intimation for the interview, it may be presumed that he / she is not eligible for the interview. No correspondence will be entertained thereafter with the candidates who have not been called for the interview.

Place: Bidar.

Date: 15/04/2017

SD/-

**(Hanchate Sanjeevkumar)**  
**PRL. DISTRICT & SESSIONS JUDGE,**  
**BIDAR**

**COPY SUBMITTED TO:-**

The Registrar General High Court of Karnataka, Bengaluru with a covering letter.

**Copy forwarded for information and needful:**

- 1) Prl. District & Sessions Judge Bengaluru Urban, Bengaluru Rural, Bagalkot, Belagavi, Bellary, Vijaypur, Chamarajnagar, Chikballapur, Chikkamagaluru, Chitradurga, Kodagu, Davangere, Dharwad, Kalaburagi, Gadag, Hassan, Haveri, Kolar, Koppal, Mandya, Mangaluru, Mysuru, Raichur, Ramnagara, Shivamogga, Tumkur, Udupi, Uttar Kannada, Yadgir with a request to give wide publicity.

- 2) The Director, Department of Information and Tourism Bangalore with a request to publish the notification in two widely circulated news papers,
- 3) The Compiler Karnataka Gazette, Mysore Road, Bangalore with a request to publish the notification in the immediate next Karnataka Gazette and send five copies of the Gazette Notification to this office.
- 4) The District Information and Publicity Officer, Bidar with a request to publish the notification in widely circulated news papers.
- 5) The Deputy Commissioner Bidar District Bidar.
- 6) The Superintendent of Police, Bidar.
- 7) II Addl. District & Sessions Judge, Bidar (Sitting at Basavakalyan)
- 8) The Prl. Senior Civil Judge & CJM., Bidar
- 9) The Senior Civil Judge & JMFC., Aurad-B
- 10) The Senior Civil Judge & JMFC Court Bhalki
- 11) The Senior Civil Judge & JMFC., Basvakalyan
- 12) The Senior Civil Judge & JMFC., Humnabad.
- 13) The Prl. Civil Judge & JMFC-II., Bidar
- 14) The Civil Judge & JMFC Aurad.
- 15) The Civil Judge & JMFC Bhalki.
- 16) The Prl. Civil Judge & JMFC Humnabad.
- 17) The Prl. Civil Judge & JMFC Basavakalyan.
- 18) The Prl. Civil Judge & JMFC Humnabad.
- 19) Notice Board of this court
- 20) Accounts Branch of this court.
- 21) Computer Branch of this court
- 22) Adm. File.

**APPLICATION - FORM****APPLICATION FOR THE POST OF DRIVER**

To,  
The Principal District & Sessions Judge,  
( Appointing Authority )  
B I D A R – 585401.

Recent pass  
port size  
photograph  
with self  
attested.

Respected Sir/Madam,

APPLICATION FOR THE POST OF **DRIVER** as per the Hon'ble Prl. District & Sessions Judge Court Bidar Notification No. 116/2017 DATED 15<sup>th</sup> March 2017 affixed on the Notice Board.

1	a) Name of the applicant ( in Block letters )	
	b) Name of the father/husband	
	c) Postal Address	
2	a) Date of Birth and age ( on the last date fixed for receipt of the applicant	
	b) Village/Town	
	c) Taluka	
	d) District	
	e) State	
	f) Mobile Number	
3	Male/Female	
4	Religion, Caste and Community	
5.	Whether Citizen of India by birth, if not what is his/her nationality, furnish particulars, and enclosed relevant certificate	
6	a) Marital status ( if married whether he/she has more than one wife/husband living	
7	Post applied under which category ( mention specifically against the following items)	
	a) Belongs to SC Category-	

8	Details of educational institutions attended:			
Sl. no.	Name of the Institution and address	Date of Entry	Date of leaving	
9	Details of Educational qualification acquired:			
Sl. no.	Examination passed	Maximum marks	Marks obtained	Percentage of marks
1				
2				
3				
4				
5				
10.	Any other information regarding other Technical qualification i.e. Computer Knowledge etc., if any			
11	Have you any time been prosecuted, if so give details			
12	List of documents annexed to the application	1) 2) 3) 4) 5) 6)		

I the above named applicant, do hereby declare that the particulars furnished by me as shown above are true and correct to the best of my knowledge and belief, if any of the information above furnished is found to be false or untrue, I forego my candidature/claims.

Place:

Date:

SIGNATURE OF THE APPLICANT

**Note:** a) A self addressed envelope duly stamped worth of ₹.10/- be enclosed.  
b) Strike off which ever is not applicable.